

**GOVERNMENT OF INDIA
COAL
LOK SABHA**

UNSTARRED QUESTION NO:67

ANSWERED ON:08.08.2012

TARGET OF COAL PRODUCTION

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Will the Minister of COAL be pleased to state:

(a) the targets fixed and actual production of coal by the Coal India Limited (CIL) and its subsidiaries, Singareni Collieries Company Limited (SCCL) and Neyveli Lignite Corporation Limited (NLCL) during the last three years and the current year so far, company-wise, year-wise and State-wise, alongwith the funds invested by the Government during the said period;

(b) whether the production of coal is declining in the country or the Government is not able to produce the coal according to demand of various coal based industries;

(c) if so, the details thereof alongwith the demand of various industries, industry-wise, and the gap / shortage between demand and supply;

(d) whether the Government has fixed any target for the upcoming three years:

(e) if so, the details thereof, year-wise and company-wise and the steps taken/ being taken by the Government to achieve the target and also increase the coal production in the country;

(f) whether the Government proposes for privatization of coal and declaration of coal sector as an infrastructure sector so that industry could avail tax-concession: and

(g) if so, the details thereof and the time by which a final decision in this regard is likely to be taken?

Answer

MINISTER OF STATE IN THE MINISTRY OF COAL (SHRI PRATIK PRAKASHBAPU PATIL)

(a): Targets and actual production of coal by the Coal India Ltd. (CIL), (Subsidiary-wise), SCCL & lignite production by Neyveli Lignite Corporation Ltd. (NLC) during the last three years & current year 2012-13 is given in Annexure-I.

As per AP-2012-13, the company-wise actual fund invested (Capital Expenditures) during the last three years and current year's target is under given annexure.

The Government has taken a series of steps including expeditious Environment & Forestry clearances, pursuing with Ministry of Railways for enhancing availability of rail rakes and approaching State Government for necessary assistance in land acquisition and in problems relating to law and order. In addition, a series of steps have been taken by Coal India Ltd. and its subsidiaries for augmenting coal production which include (i) increasing the efficiency of the equipments, regular monitoring, mechanization as programmed and strict supervision of the existing mines and ongoing projects (ii) Capacity addition from new and future projects (iii) Consistent efforts for resolving issues of environmental & forestry clearances, land acquisition and law and order problems.

(f) & (g): There is no such proposal under consideration of the Government.